

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1796

ANSWERED ON:03.08.2000

COMMERCIAL USE OF LPG CYLINDERS

A. VENKATESH NAIK;RAMPAL SINGH;RAMSHETH THAKUR;SURESH PASI;SURESH RAMRAO JADHAV (PATIL)

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government propose to take action against the persons using L.P.G. commercially ;
- (b) if so, the details thereof ; (
- (c) the time by which the action is likely to be taken against them ; and
- (d) the quantum of domestic fuel likely to be saved as a result thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d) : Regular checks of the LPG distributors are carried out by officers of Oil Marketing Companies at different levels and if any distributor is found indulging in diverting of domestic LPG for other use, action is initiated against such distributors in terms of LPG Control Order / Distributorship Agreement.